## TELECOM REGULATORY AUTHORITY OF INDIA

A-2/14, Safdarjung Enclave, New Delhi-110029

No.1-5/2006-A&P Dated: 12 July 2006

To

All Ministries/Departments Government of India and PSUs.

<u>Sub</u>: <u>Calling applications for filling up the post of Principal Advisor/Advisor</u> (Legal) on deputation on foreign service terms.

Sir,

The Telecom Regulatory Authority of India (TRAI), New Delhi, is a statutory body set up under an Act of Parliament viz. the TRAI Act, 1997. The organization proposes to prepare a panel of Officers having the required experience for appointment as *Principal Advisor/Advisor (Legal)* on deputation basis initially for a period of two years. The details of qualification and experience, etc., are as under:-

Sl.	Name of	Scale of Pay	Qualification/experience				
No.	the Post	and allowances	Principal Advisor	Advisor			
1.	Principal	Rs. 22400-525-	Officers of the Central/	Officers of the Central/State			
	Advisor/	24500/ Rs. 18400-	State Govt. / PSUs (i)	Govt./ PSUs (i) holding			
	Advisor	500-22400 plus	holding equivalent post on	equivalent post on regular			
	(Legal)	allowances such	regular basis or (ii) officers	basis or (ii) officers in			
		as DA, HRA,	in SAG with 4 years of	Selection Grade with 4 years			
		CCA etc. as per	regular service in that	of regular service in that			
		Govt. Rules.	grade or (iii) Group A	Grade or (iii) Group A			
			0 ,	officers having 17 years of			
			regular service in Group A	regular service in Group 'A'			
			of which at least 4 years	of which at least 4 years shall			
			shall be in the SAG	be in the Selection Grade.			

- 2. TRAI has been exempted from the rule of immediate absorption upto 23.01.2011 by Department of Pension & Pensioner's Welfare for appointment on deputation.
- 3. All the Ministries/Departments/PSUs are requested to forward applications in the enclosed proforma alongwith attested copies of ACRs for the last five years and vigilance clearance of eligible candidates whose services could be placed at the disposal of the Authority immediately.
- 4. Last date for receipt of the applications complete in all respect is 14 August 2006.

Yours faithfully,

(A.K. Tewari)
Joint Advisor (A&P)

Tel.: 26101622

## Copy to:

- 1. PPS to Secretary, TRAI
- 2. All Principal Advisors/Advisors

## BIO-DATA (PROFORMA)

Office Orgn.	/Instt/	Post held	From	То		le of pay Basic p		Nature of duties	
9.	enclose a sepa	arate sheet	t, in chronological order, et, duly authenticated by pace below is insufficient						
8.	Please state clearly whether in the light of entries made by you above, you meet the requirements of the post								
7.	Post held on r held with pay	-	is and the date from whi	ch	•••				
		(3)							
		(2)							
Essential		(1)							
			Qualification/ Experient required	ice		fication ssed by			
6.	Whether Educational and other qualifications required for the post are satisfied (If any qualification has been treated as equivalent to the one prescribed in the rules, state the authority for the same)								
5.	Educational Qualifications				•••	•••	•••		
4.	Date of retirement under Central/State Govt. Rules								
3.	Whether belongs to SC/ST				•••	•••	•••		
2.	Date of Birth (in Christian era)						•••		
1.	Name and Ad	dress (in E	Block letters)	•••	•••	•••			

10.	Nature of present employment, i.e. adhoc or temporary or permanent							
11.	In case the present employment is held on deputation/contract basis, please state							
a)	The date of initial appointment							
b)	The period of appointment on deputation/							
c)	contract Name of the parent office/organization to	•••	•••	•••				
<i>c)</i>	which you belong							
12.	Training/Courses attended							
13.	13. Additional details about your present employment Please state whether working under –							
	Government		•••	•••				
State Government				•••				
	omous Organizations	•••	•••	•••				
	nment Undertakings	•••	•••	•••				
Universities			•••	• • •				
14.	Are you in Revised Scale of pay? If yes, gi date from which the revision took place and indicate the pre-revised scale							
15.	Total emoluments per month now drawn .							
16.	Additional information, if any, which you would like to mention in support of your suitability for the post. Enclose a separate sheet, if the space is insufficient.							
17.	Remarks							
Date:					(SIGNATURE)			

Certified that the service particulars given by the applicant are verified with reference to service records and found to be correct.

Signature with seal of the Competent Authority